

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 342/2019

PREM PAL SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 15-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pulkit Kaushik, Adv.
Mr. Sandeep Devashish Das, AOR

For Respondent(s)

Mr. Divyansh Rai, Adv.
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Await original record from the High Court and Trial Court.

D.O. letter be issued.

List again on 10.2.2020.

ANIL LAXMAN PANSARE
Registrar